# 16.65 hrs.

# COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS ELEVENTE REPORT

Shri Hardayal Devgun (East Delhi): I beg to move:

"That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 1967."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 1967."

The motion was adopted.

#### 16.06 hrs.

[SHRI G. S. DHILLON in the Chair]

INDUSTRIAL DISPUTES (AMEND-MENT) BILL<sup>•</sup>

(Amendment of section 25FFF)

श्री देवेन सेन (ग्रासनसंाड) ःसभापति महोदय, मैं ग्रौद्यं गिक विवाद ग्रधिनियम, 1947 में ग्रागे संगोधन करने वाला विधेयक पेश करने की ग्रनुमति चाहता हं ।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

The motion was adopted.

भी देवेल सेन : मैं विधेयक को पेश करसाहं।

### FOREIGN AID (MAINTENANCE OF ACCOUNT) BILL\*

Shri Kanwar Lal Gupta (Delhi Sadar): I beg to move for leave to introduce a Bill to provide for maintenance of accounts of the aid received by persons, organisations etc. from foreign Governments or foreign agencies.

## Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for maintenance of accounts of the aid received by persons, organisations etc. from foreign Governments or foreign agencies."

The motion was adopted.

Shri Kanwar Lal Gupta: I introduce the Bill.

INDIAN PENAL CODE (AMEND-MENT) BILL\*

(Amendment of section 309)

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

INDIAN PENAL CODE (AMEND-MENT) BILL<sup>\*</sup>

(Amendment of section 21)

श्री ग्रटल बिहारी बाजपेयी (बलराम÷

पुर) : मैं भारतीय दण्ड संहिता, 1860 मैं धागे संशोधन करने वाले विधेयक का पैख करना चाहता हूं ।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

•Published in Gazette of India Extraordinary, Part II, section 2, dated 4-8-1967.

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